कर लेते हैं, छोटे लोग नहीं कर पाते हैं। मेरे पास एक ऐसे सज्जन आए। मैंने उन्हें चिट्ठी लिख कर दी है कि उनका काम कर दिया जाना चाहिए।

श्रीमति सुशीला रोहतगी : माननीय सदस्य को यह जानकर प्रसन्नता होगी कि जो नए कदम उठाए गए उनमें एक यह भी था कि जो नए रिलेक्सेशन्स रिवाइवल के लिए किए गए हैं उनमें जिन लोगों की 10 हजार से कम की पोलिसी हैं उनके लिए विशेष सुविधा प्रदान की गई है और यह भी किया गया है कि उन्हें हैल्थ एग्जामिनेशन के चक्कर में न पड़ना पड़े। इसके अतिरिक्त आपने जो सुझाव दिए हैं उन पर विचार किया जाएगा।

बिहार में तस्करों का गिरफ्तार किया जाना

***557. श्री महादेव प्रसाद वर्मा :**
श्री सीताराम सिंह :†
डा० के० नागप्पा आल्वा :
श्री के० एस० मल्ले गौडा :
श्री श्याम लाल यादव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में अब तक कितने तस्कर गिरफ्तार किए जा चुके हैं ; और

(ख) क्या उत्तर बिहार के तस्कर व्यापारी श्री रघुनाथ पांडेय के खिलाफ तस्करी संबंधी उसकी गति विधियों के बारे में कोई शिकायतें सरकार को मिली हैं; यदि हां, तो उसके खिलाफ क्या कार्यवाही की गई है और यदि कोई कार्यवाही नहीं की गई तो उसके क्या कारण हैं ?

t [Smugglers arrested in Bihar

557. SHRI MAHADEV PRASAD VERMA :
SHRI SITARAM SINGH : SHRI K. NAGAPPA ALVA : SHRI K. S. MALLE GOWDA : SHRI SHYAMLAL YADAV :

Will the Minister of FINANCE be pleased to state :

(a) what is the number of smugglers arrested in Bihar so far ; and

(b) whether Government have received any complaints against Shri Raghunath Pandey, a smuggler of North Bihar, regarding his smuggling activities; if so, what action has been taken against him and if no action has been taken, the reasons therefor?]

वित्त मंत्रालय में राज्य मंत्री (श्री प्रणाब मुखर्जी) : (क) आंतरिक सुरक्षा अनुरक्षण अधिनियम के अन्तर्गत बिहार में, जनवरी 1974 से अक्तूबर 1974 तक की अवधि के दौरान तस्करी के मामलों में 67 भारतीय और 2 नेपाली गिरफ्तार किये गये थे तथा 27 व्यक्तियों को नजरबंद किया गया था।

(ख) एक पत्र माननीय सदस्य श्री सीताराम सिंह ने बिहार के मुख्य मंत्री को भेजा था जिसमें श्री रघुनाथ पांडेय का कुख्यात तस्कर के रूप में उल्लेख किया गया था और पत्र की प्रति समाहर्त्ता, सी० शु० (निवारक) पटना को भेजी गयी थी। उसमें यह बताया गया था कि सी० शु० प्राधिकारियों ने श्री रघुनाथ पांडेय के घर की तलाशी ली थी। ऐसी कोई तलाशी नहीं ली गयी। यदि कोई विशिष्ट सूचना प्राप्त हुई तो संबंधित प्राधिकारियों द्वारा मामले की जांच की जायेगी।

J [THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) 67 Indians and 2 Nepalese were arrested in Bihar and 27

%\ *]* English translation.
tThe question was actually asked on the floor of the House by Shri Sitaram Singh.

persons were detained under MISA in smuggling cases during the period from January, 1974 to October, 1974.

(b) A letter had been sent by the Honourable Member Shri Sitaram Singh to the Chief Minister of Bihar in which Shri Raghunath Pandey had been referred to as a notorious smuggler and a copy of the letter had been sent to the Collector of Customs (Preventive) Patna. It had been stated therein that the house of Shri Raghunath Pandey had been searched by the Customs authorities. No such search had taken place. If any specific informaion is received the matter will be looked into by the officers concerned.]

श्री सीताराम सिंह : श्रीमन्, जहां तक मंत्री जी के जवाब का ताल्लुक है, मैं उनसे सहमत नहीं हूं । मैं उसी जिले का रहने वाला हूं । रघुनाथ पांडे का जहां तक सम्बन्ध हैं वे बड़े तस्कर व्यापारी हैं और यह बात सही है, हमारी भी जानकारी है कि एक दिन तलाशी ली गई और एक रामउदार झा मुजफ्फरपुर के पकड़े गए, जिसकी जानकारी मंत्री जी को होगी । तब इनकी गिफ्तारी इसलिए नहीं हुई कि ये एल० एन० मिश्र के पास चले आए । उनसे ये संरक्षण पाते हैं, इसलिए इनकी गिफ्तारी नहीं हुई ।

दूसरी बात मैं यह कहना चाहता हूं कि पिछले 20 वर्षों में रघुनाथ पांडे की सम्पति कितनी हो गई इसकी जांच होनी चाहिए । 20 साल पहले ये साधारण नागरिक थे, मशीन चलाते थे, कपड़ा सीते थे और कन्धे पर कपड़ा लेकर बेचते थे । आज उनके पास 250 ट्रक और बस हैं । उनका अमर सिनेमा मुजफ्फरपुर में खुला हुआ है, जिसका उद्घाटन करने एल० एन० मिश्र गए थे । आज उन्होंने एक मेडिकल कालेज खोला है ।

MR. CHAIRMAN : What is your question ?

श्री सीताराम सिंह : उसका सम्बन्ध हम बताना चाहते हैं । 20-20 हजार रुपया लिया जाता है छात्रों से, फारेन एक्सचेंज में गड़बड़ी होती है, मलाया के, नेपाल के विद्यार्थी आते हैं *(Interruption)* , तो हमारा कहना है कि इसकी जांच होनी चाहिए । उनके ट्रक सीधे जाते हैं और नेपाल से उनकी तस्करी होती है । हमारी चिट्ठी के बाद

(Interruption)

MR. CHAIRMAN : You are delivering lecture.

श्री सीताराम सिंह : इतना ही नहीं, हम बताना चाहते हैं कि कैसे मिश्र जी से उनका सम्बन्ध है । मधुबनी के चुनाव में 200 जीप, बसें और 500 लठैत उन्होंने भेजे थे । इसीलिए उनसे संरक्षण पाते हैं । क्या मंत्री जी बताएंगे कि क्या वे उनकी सारी जायदाद की छानबीन करेंगे और उनकी गिरफ्तारी करवाएंगे ?

MR. CHAIRMAN : This is no supplementary.

SHRI PRANAB MUKHERJEE : So far as the allegation of the hon. Member is concerned, already he wrote a letter to the Chief Minister of Bihar, suggesting that his house had been searched. But we have investigated and found that no raid has taken place. We have further investigated and found that nothing was found against Mr. Raghunath Pandey. He is a responsible man, he is the chairman of the municipality there. If the hon. Member is in a position to give any specific information we are ready to go into it further and investigate. But the point he mentioned to the Chief Minister of Bihar in his letter has been looked into but nothing has been found.

MR. CHAIRMAN : You put your supplementary.

श्री सीताराम सिंह : मंत्री जी कह रहे हैं कि मुजफ्फरपुर जिले से सिर्फ एक चिट्ठी मिली है लेकिन मेरा कहना है संसद के एक सदस्य ने, संगठन कांग्रेस के चेयरमैन तथा एडवोकेट ने चिट्ठी लिखी है प्रधान मंत्री के पास तुरन्त पता नहीं आप कैसे कहते हैं कि चिट्ठी नहीं मिली । दूसरे मैंने भी प्रधान मंत्री जी को पत्र लिखा था और वह रेलवे की 16 एकड़ जमीन जो हाजीपुर स्टेशन के पास है उसके संबंध में लिखी थी कि वह नजायज तरीके से जो करोड़पति फर्म हैं जिनमें से एक

एक का नाम है श्री राम श्रौतरा बंका रेलवे मंत्री की सांठगांठ से 99 साल की लीज पर देने की प्रक्रिया शुरू हो गई है ।

MR. CHAIRMAN : Please resume your seat. There is nothing to reply.

श्री सीताराम सिंह : रेलवे की जमीन की लूट हो रही है । मैंने पत्र में जो सुझाव दिए थे वे इस प्रकार हैं कि बड़ी लाइन बन रही है, ऐसी अवस्था में रेलवे कोलोनी की जरूरत हाजीपुर में होगी तो फिर कोलोनी बनाने के लिए गरीबों की जमीन छीनी जायेगी । एक तो गंगा पर पुल बनने के कारण यहां के बहुत परिवार बेघर-बार हो गए हैं । अगर रेलवे की जमीन लीज पर दे दी गई तो पुन: कोलोनी बनाने के लिए यहां के गरीबों की जमीन छिनी जायेगी, जो न्याय संगत नहीं होगी ।

अगर लीज पर ही जमीन को लगानी है तो गंगा पुल निर्माण में जो परिवार वे-जमीन, बेघर-बार हो गए हैं, उन्हें दिया जाए ।

मैं यह पूछना चाहता हूं कि 16 एकड़ जमीन मिली हैं इसकी जांच होनी चाहिए ।

MR. CHAIRMAN : Please resume your seat.

SHRI PRANAB MUKHERJEE I have already replied that we have looked into this matter and there is nothing against him.

MR. CHAIRMAN : He is again trying to pass on more information.

SHRI PRANAB MUKHERJEE : Let him pass on the information.

श्री .ओउ्म प्रकाश त्यागी : सभापति महोदय, मैं मंत्री महोदय से जानना चाहूंगा कि यह केवल रघुनाथ पांडे का प्रश्न नहीं है परन्तु बिहार की सीमा में बहुत बड़ी जमीन पर तस्करी व्यापार चल रहा है श्रौर पता लगा है कि नेपाल में युरेनियम पकड़ा भी गया है । हमारा महत्वपूर्ण सामान नेपाल के द्वारा चाइना में भी जा रहा है जैसे कि युरेनियम, तो मैं यह जानना चाहूंगा कि क्या श्रापने इस तस्करी व्यापार को रोकने के लिए नेपाल सरकार से सहयोग लेने की चेष्टा की है श्रौर यदि की है तो नेपाल सरकार से क्या उत्तर मिला ?

SHRI PRANAB MUKHERJEE : It is correct that some smuggling has taken place on the Indo-Nepal border. On the 890 miles of Indo-Nepal border we are maintaining our vigilance and we are augmenting it. So far as co-operation from Nepal is concerned, we are getting necessary assistance and co-operation from the Nepal Government. We are strengthening our vigilance and preventive measures are also being taken. We have augmented our customs staff-there. All these steps have been taken to prevent smuggling on the Indo-Nepal border.

SHRI YOGENDRA SHARMA : The hon. Minister has given us information about the number of people who have been arrested in connection with smuggling. I would like to know whether the notorious smuggler Kamadev Singh has been arrested. From the papers it appears that he was arrested in Nepal, but because of slackness in starting extradition proceedings he has managed to escape from Nepal jail.

So, I would like to have information if the hon. Minister has information. About a year back I had written to the Prime Minister drawing the attention of the Central Government to the need of arresting this notorious smuggler who has been declared a proclaimed offender by the Bihar Government long, long back, and even then he was not arrested. So, what is the position ?. I want to know whether he has been arrested by the Nepal Government, whether he is still in prison in Nepal and whether extradition proceedings have been started to bring him back and start proceedings against him.

SHRI PRANAB MUKHERJEE : Kamdev Singh whom the hon. Member referred to was arrested in Nepal six months back and the extradition process is in progress. We have no information whether he has excaped from Nepal jail.

SHRI YOGENDRA SHARMA : WUl you please gather this information ?

SHRI PRANAB MUKHERJEE : I have already said that the extradition proceedings are in process.

DR. RAMKRIPAL SINHA : Mr. Raghunath Pandey of Muzzafarpur who was an ordinary person has in the last ten years amassed huge wealth. He has a cinema house, several petrol pumps and several trucks. What is the source of his income. Has the Governmen tt made any investigation into the source of his income?

SHRI PRANAB MUKHERJEE : So far as the source of income of Mr. Raghunath Pandey or anybody is concerned, whenever anybody collects or gets some assets it is the duty of the Income-tax Department to look into the sources of his assets and levy any tax on them, and in the case of Mr. Raghunath Pandey it has been done.

DR. RAMKRIPAL SINHA : How much income-tax does he pay ?

SHRI PRANAB MUKHERJEE : I want specific notice.

DR. RAMKRIPAL SINHA : Sir, he has amassed huge wealth. We want to know whether the assessment is correct or not. And that can be done only from the information ...

SHRI PRANAB MUKHERJEE : For that I require separate notice.

MR. CHAIRMAN : He requires separate notice for that.

SHRI SUBRAMANIAN SWAMY : Referring to part (a) of the question, how many of the arrested smugglers are uranium smugglers, and if there is none, the Minister should explain why the Government has so miserably failed in tracking them.

SHRI PRANAB MUKHERJEE : I require separate notice.

SHRI SUBRAMANIAN SWAMY : How many are uranium smugglers ?

MR. CHAIRMAN : He has not got that information.

SHRI SUBRAMANIAN SWAMY : Sir, as to what is the number of smugglers arrested __

MR. CHAIRMAN : He has given that information.

SHRI SUBRAMANIAN SWAMY : How many are uranium smugglers ?

MR. CHAIRMAN : To the specific question as to how many were arrested, he has given the number. If you want to split it up and want further information, he has not got that, and he will get the information and supply.

श्री रबी राय : सभापति महोदय, मैं मंत्री महोदय से यह जानना चाहता हूं कि बिहार के अन्दर स्मगिलग के सिलसिल में जो 67 व्यक्ति गिरफ्तार हुए हैं, इन लोगों का राजनैतिक व्यक्तियों के साथ क्या संबंध है, क्या इस बात की कोई छानबीन की गई है ? दूसरा सवाल मेरा यह है कि क्या मंत्री महोदय ने इस बारे में कोई सोच-विचार किया है कि जो स्मगलर हैं उनकी सम्पत्ति को कंफिसकेट किया जाय ताकि उनको डर बना रहे और आगे चल कर वे स्मग्लिग का काम न कर सकें ?

SHRI PRANAB MUKHERJEE : So far as the relation between the smugglers and the political parties is concerned, we have no information whether they have any relation. Regarding confiscation of the properties of the smugglers, we have to act according to the provisions of the law.

Fall in Lac prices 558. SHRl BHAIYA RAM MUNDA: Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the prices of stick lac have declined sharply during the last four or five months ;

(b) if so, the reasons therefor ;

(c) whether it is also a fact that as a result of decline in prices, the lac producers of the country, mostly tribal people, are facing great hardship and the production of the crop has become unreamunerative ; and

(d) whether Government contemplate to take suitable measures to stablise the price, of stick lac at a remunerative level ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH) : (a) Yes, Sir.

(b) The decline is due to a better crop* (Baisakhi and Katki) and a fall in trading.

(c) and (d) : No, Sir. This is being; examined.